


**THE COURT OF ADDL. CIVIL JUDGE AND JMFC
DODDABALLAPURA
Cause List Dated 12.10.2020**

AFTERNOON SESSION

Sl. No.	CASE NO.	STAGE	PLAINTIFF / COMPLINANT - Advocate	DEFENDANT / ACCUSED - Advocate
1	OS 58/2008	EVIDENCE	BSK	-
2	OS 136/2008	EVIDENCE	KUMAR	-
3	OS 658/2008	EVIDENCE	THC	-
4	OS 132/2009	EVIDENCE	AS, DS	-
5	OS 20/2010	EVIDENCE	SN	-
6	O.S 244/2009	HEARING	DAS	SN
7	O.S 106/2009	HEARING	AK	-
8	O.S 288/2016	HEARING	RM	GKP
9	O.S 12/2016	HEARING	MGV	MM
10	O.S 398/2017	HEARING	DG	-
11	O.S 220/2018	HEARING	BKGR	SM
12	O.S 26/2018	HEARING	BKM	BSK
13	O.S 262/2018	HEARING	SAK	DAS
14	O.S 38/2019	HEARING	MKM	BKGR
15	O.S 536/2019	HEARING	YSR	-

 9/10/2020

**Addl. Civil Judge & JMFC
Doddaballapura.**

- NOTE:-** 1. Advocates are requested to strictly follow new SOP dated 18.09.2020 issued by Hon'ble High Court of Karnataka.
2. Sitting will be in the afternoon session only, since PO is under going training by KJA during Morning Session.